Torologians)

Declaration of Assets and Liabilities

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/	30,000/		Salaria English	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,40000/- SBI Bikarvidka Mandap				
(111)	Bonds, Debentures and Shares in companies	And the state of t				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Pol. No- 519391941 518367468 596385427 517953391	596126605			
(v)	Motor Vehicles (details of make, etc.)	Bajay Paletor 1250c.	The same of the sa			
(vi)	Jewellery (give details of weight and value)	45000/-	90/d-80 gm. 9/vez-250 g			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	9 (74) 711 · 2) 40 - 9	गरिन-दंग	जान जान		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	148 148 148 148	T			1
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	1			

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on February
(a)	(i) Loans from Banks	SBI Violan Moundal Pat.	9,10000=00
76)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN. NO :- BZBPK-4342N	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		The court of the
	(iv) Property Tax		

C. <u>Personal De</u>	etail	
GPF/CPF/PRAN No.	:-	PTS/BLA - 1263
Gender	:-	M (M/F)
Date of Birth	:-	01081969 (DD/MM/YM
Class/Group	:-	B (A/B/C)
Cadre	:-	A.S.O Bi Am legislating Assembly, (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	Nalandg.
	J	a that the above details are true to the best of my

I hereby declare that knowledge and belief.

Signature Sanjay Kumar!

Name of Employee: SANNAY KUMAR-1

Designation Assifent Section officers

Department: Bilian legislating Accembly.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.